

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. MA 315 of 97
(OA 294 of 97)

Present : Hon'ble Mr.Justice A.K.Chatterjee, Vice-Chairman
Hon'ble Mr.M.S.Mukherjee, Administrative Member

UNION OF INDIA & ORS.

VS

CHANCHAL CHAKRABORTY

For the applicants : Mr.M.S.Banerjee, counsel

For the respondents : None

Heard on : 3.9.97

Order on : 3.9.97

O R D E R

A.K.Chatterjee, VC

This is an application for extension of time for implementation of the order passed in OA 294 of 97. In the said judgment an order was passed on 11.6.97 to dispose of the appeal by the Appellate Authority within 4 weeks from the date of communication of the order. The instant application filed by the respondents prays for extension of time by 3 months from the date MA is filed i.e. 6.8.97. Hearing the counsel for the applicants in the instant application and considering the nature of the case we extend the time for implementation of judgment by 30.11.97. MA is therefore disposed of.



MEMBER (A)



VICE-CHAIRMAN